

Annexure 8

Name of the Corporate debtor: Narang Developers Private Limited
Date of commencement of CIRP: 28th March 2024
List of creditors as on: 15th September 2025

List of Operational creditors (other than Workmen and Employees and Government Dues)														
Sr.	Name of Creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC					
1	Western Will Constructions Private Limited	12-06-24	4,026,000	4,026,000	Unsecured	-	0	Yes	0.00	-	-	-	-	related party
2	Mona Narang	12-06-24	350,000	350,000	Unsecured	-	0	Yes	0.00	-	-	-	-	related party
2	TOTAL		4,376,000	4,376,000										

Rakesh Bothra
Resolution Professional of Narang Developers Private Limited
119- A, 1st Floor, Vinay Bhavya Complex,159, C S T Road, Kalina, Santacruz East, ,Mumbai City,Maharashtra ,400098
E-mail ip.rakeshbothra@gmail.com